

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Jammu/Srinagar

**Notification**

Jammu, the 1<sup>st</sup> February 2024

S.O. No. 101 - In exercise of the powers conferred by section 25 of the Code of Criminal Procedure, 1973, the Government hereby appoints the below mentioned officers of the Jammu and Kashmir Prosecution Service as Assistant Public Prosecutor(s) (Asstt. PPs) for conducting criminal cases in the Courts indicated against each:

S.No	Name of officer S/Sh.	Present place of posting	Name of the Court
1.	Ms. Nadish Yousuf, Sr.PO	Asstt. PP, JMIC Court, Ganderbal.	Court of District Mobile Magistrate, Anantnag.
2.	Bilal Ahmad Lone, Sr.PO	Asstt. PP, JMIC Court, Sumbal.	CJM Court, Bandipora.
3.	Syed Nadeem Hussain, Sr.PO	Asstt. PP, JMIC, Kulgam.	CJM Kulgam in addition to his present assignment.
4.	Tanveer Anjum, Sr.PO	Astt. PP JMIC Kalakote (Temporary arrangement)	JMIC Kalakote
5.	Ulfat Altaf, PO	Asstt PP in Additional Traffic Court, Srinagar.	Court of 3 <sup>rd</sup> Addl. Munsiff, Srinagar, in addition to her present assignment.
6.	Ms. Andleeb Singh, PO	Asstt. PP in 3 <sup>rd</sup> Addl. Munsiff Court, Srinagar.	Court of Sub-Judge Special Mobile Magistrate, Udhampur.
7.	Vishal Khajuria, PO	Asstt. PP, Additional Mobile Traffic Court, Jammu.	Juvenile Justice Board, Jammu, in addition to his present assignment.
8.	Alisha Bhagat, PO	Asstt. PP, Juvenile Justice Board, Udhampur.	JMIC Court, Chenani, in addition to her present assignment.
9.	Tabasum Ara, PO	Asstt. PP in the Court of District Mobile Magistrate, Anantnag.	JMIC Court, Ganderbal.
10.	Nazia Hassan, PO	Asstt. PP in Special Mobile Magistrate, Traffic Court, Srinagar.	Court of Judge small Causes Court, Srinagar in addition to her present assignment.

*[Handwritten signature]*  
101.02.24

11. Mashooq Malik, PO	Ahmad Gurez.	Asstt. PP in the Court of JMIC, JMIC Court, Bandipora in addition to his present assignment.
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By Order of the Government of Jammu and Kashmir.

Sd/-  
(Raj Kumar Goyal) IAS  
Financial Commissioner/  
Additional Chief Secretary

No:HOME-Pros/61/2023-08-HOME [CC.No 7234560]

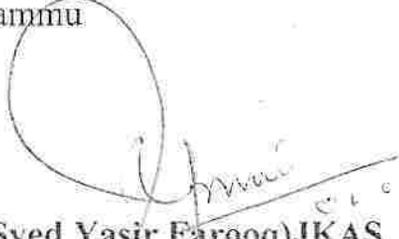
Dated: 01.02.2024

Copy to the:-

1. Ld. Advocate General, J&K.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lt. Governor, J&K.
4. Director General of Prosecution, J&K
5. Joint Secretary (JKL), Ministry of Home Affairs, GoI.
6. Commissioner/Secretary to the Government, General Administration Department.
7. Secretary to the Government, Department of Law, Justices and Parliamentary Affairs, J&K
8. All District Magistrates, Jammu/Kashmir
9. Director, Archives, Archaeology and Museums.
10. Director Prosecution, Kashmir/Jammu.
11. All Joint Director Prosecution/Deputy Director Prosecution, J&K
12. Private Secretary to the Chief Secretary.
13. Private Secretary to the Financial Commissioner (ACS), Home Department.
14. General manager, Government Press, Jammu for Publication in the next issue of the Government Gazettee
15. I/c Website.

Copy to also to the:

01. Registrar General, J&K High Court, Srinagar/Jammu
02. All Principal District and Sessions Judge(s).

  
(Syed Yasir Farooq)JKAS  
Deputy Secretary to the Government